| Name of the corporatedebtor: Janta Glass Limited | | | | | | | | | Claim as on: 26/03/2024 | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| List of Secured Financial Creditors | | | | | | | | | | | | | | | | (Amount in ₹) |
| Sr.no | Name of creditor | Details of claim | | Details of claim admitted | | | | | | | | Amount of conti-nge nt claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes / No) | Details of Security Interest | Amount covered by guarantee | Whether related party | % share in total amount of claims admitted | | | | |
| 1 | Uco Bank | 12-03-21 | 3,01,01,78,740 | 3,01,01,78,740 | Term Loan, CC and other facilities | 0 | No | The Loan was secured against hyphothication and mortgage charge over the land building , plant & machinary and other assets of the Company. Plus Corproate Guarantee of M/s i. Traders (partnership), M/s J. Foundation (Prop.) M/s Pure Glass Containers P. Ltd. and Personal guarantee of Mr. Jayantilal Mehta. Mr. Umesh Mehta., Mr. Neeraj Mehta., Mrs. Hemaben Mehta, Mrs. Chhaya Umesh Mehta , & Mrs. Priti Neeraj Mehta. As per Financial Creditor All the securities have been sold, before commencement of Liquidation. | 100% | No | 58.35% | 0 | 0 | 0 | Admited |
| | Total | | 3,01,01,78,740 | 3,01,01,78,740 | | | | | | | | | | | |